September, 1974. The prices of some popul formal control and percentage of increase lar soaps before and after lifting the in- during the last three years is as follows:

to Questions

(Rs./lac)

| Variety of Soap                  | , | Prices<br>in<br>June '71 | Prices<br>w.e.f.<br>20th July<br>1973 | Percentage<br>increase<br>over<br>1971<br>prices | Prices after lifting of infor- mal control | Percen<br>age<br>increase<br>over<br>1973 |
|----------------------------------|---|--------------------------|---------------------------------------|--|--|---|
| Laundry (Sunlight) (150 gms)     |   | 0.61                     | 0.75                                  | 23 %   | 1 05                                       | 40 %                                      |
| Carbolic (Lifebuoy)<br>(150 gms) |   | 0.72                     | 0 90                                  | 25%  | 1.25                                       | 38.8%                                     |
| Toilet (100 gms)                 |   |                          |                                       |  |  |   |
| Rexona .                         |   | 0.74                     | 0.93                                  | 25.6%  | 1.35                                       | 45%                                       |
| Lux                              |   | 0.74                     | 0 93                                  | 25.6%  | 1.33                                       | 43%                                       |
| Janata                           |   |                          |                                       |  | 1.001.                                     | 05 —                                      |

## Memorandum from Tool-checkers of Kanchrapara.

771. SHRI MONORANJAN ROY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether he has received any memorandum from the Tool-checkers of Kanchrapara Workshop of Eastern Railway;
- (b) if so, the nature of such memorandum; and
  - (c) the reaction of Government thereto?

IN THE THE DEPUTY MINISTER MINISTRY OF RAILWAYS (SARDAR BUTA SINGH): (a) Yes.

- (b) The memorandum is addressed to the Third Pay Commission and contained demands relating to revision of pay scales and avenues of promotion.
- (c) The scale of pay of Tool-checkers has been recommended by the Pav Comtaking into consideration mission after their duties and responsibilities and this has been accepted by the Government. Tool-checkers are eligible for promotion as

Mistries in grade Rs. 150-240 (Authorised scale)-Rs. 350-560 (Revised scale). They can also seek transfer to clerical cadre for further avenue of promotion.

## Ban on Motor Racing

772. SHRI MONORANJAN ROY: Will the Minister PETROLEUM AND CHE-MICALS be pleased to state:

(a) whether Government propose to ban the racing of highway motor car in view of the acute shortage of petrol; and (b) if not, the reason therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM CHEMICALS (SHRI C. P. MAJHI): (a) and (b) State Governments are competent to regulate racing speed in accordance with the provisions of Section 120 of the Motor Vehicles Act, 1939. No such ban is under the consideration of Government of India at present.

## Memorandum from Drugs and Pharmacentical firms regarding abolition of brand names of drugs

773. SHRI NIREN GHOSH: Will the Minister of PETROLEUM AND CHE-MICALS be pleased to state.